

tooling and Technical know-how under the Italian Supplier's Cr dit has recently been approved by the Government. The formal agreement is expected to be signed by the two parties in about a month's time.

(c) Does not arise in view of the position stated in the reply to parts (a) and (b).

Kidnapping by Naga & Mizo Hostiles

***353. Shri S. M. Banrejee:
Shri Madhu Limaye:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the Naga and Mizo hostiles kidnapped some civil/military Officers in April 1967;

(b) if so, the number of Officers so kidnapped; and

(c) whether they have been rescued?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). Only one incident of kidnapping in the month of April, 1967 has been reported, according to which a Sub-Inspector of Schools and his Peon were kidnapped by Mizo hostiles on 9th April, 1967. The kidnapped persons were traced on 13th April, 1967.

Pay Scales of Haryana College Teachers

***354. Shri Ram Kishan Gupta:** Will the Minister of Education be pleased to state:

(a) the position regarding the implementation of the University Grants Commission's recommendations regarding new salary scales for college teachers in Haryana;

(b) whether the recommendations have been fully implemented by the State Government; and

(c) if not, the reasons therefor?

The Minister of Education (Dr. Triguna Sen): (a) to (c). The matter

is under consideration of the Government of Haryana.

Labourers under Private Contractors

***355. Shri P. P. Esthose:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government propose to extend the benefits enjoyed by the Industrial labourers to the labourers employed under private contractors; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) and (b). Government propose to introduce the Contract Labour (Regulation and Abolition) Bill during the current session of the Parliament. The Bill provides for certain welfare and Health measures as also for hours of work, minimum wages, payment of wages etc.

Rickshaw Pulling

***356. Shri Deven Sen:
Shri Madhu Limaye:**

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government have made any inquiry into the ill-effects of rickshaw pulling (cycle and hand) on the rickshaw pullers;

(b) whether Government have formulated any programme for the guidance of the States for the replacement of rickshaws by auto-rickshaws;

(c) if so, the details thereof; and

(d) the reaction of the State Governments thereto?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Government have been advised that rickshaw pulling in itself has no harmful effect on health though it is possible that considerable physical labour